## Notification

## HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTICE FOR CANCELLATION OF HIGHER JUDICIAL SERVICE EXAMINATION-2021 DIRECT RECRUITMENT (FROM BAR)

No. 236 /XIII-b-2/UHC/Admin.A (Recruitment Cell)/ Examination/HJS(DIR) 2021; Dated 17 June, 2021.

The advertisement No.158/XIII-b-2/Admin.A(Recruitment Cell)/ Examination /HJS (DIR) 2021 dated 22.04.2021, whereby applications were invited for direct recruitment pertaining to 02 posts for Uttarakhand Higher Judicial Service–2021, through Notice–cum–Advertisement No.2102/XIII-b-2/ Admin.A (Recruitment Cell)/ Examination/HJS (DIR) 2021; dated 22.04.2021 was published in newspapers the Times of India, Amar Ujala & Dainik Jagran. Regarding this, it is notified for general information that the said advertisement for recruitment to the aforesaid posts has been cancelled by the Hon'ble Court.

## By the order of Hon'ble Court Sd/-Registrar General

No. 236 /XIII-b-2/UHC/Admin.A (Recruitement Cell)/Examination/HJS (DIR)-2021; Dated: 17 June, 2021.

Copy forwarded for information and necessary action to:

- 1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
- 2. All the Registrar Generals of Hon'ble the High Court of their respective judicature, with the request to circulate it, among the members of the Bar.
- 3. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. All the Ld. District & Sessions Judges of Uttarakhand, with a request, for circulating it among the members of Bar and to paste a copy of it on Notice Board of the Court.
- 5. All the State Tribunals, with a request for circulation among the members of Bar and to paste a copy of it on the Notice Board of their respective Tribunals.
- 6. The President / Secretary, High Court Bar Association, Nainital, with a request, for circulating it among the members of the Bar.
- 7. A.R. (I.T.) High Court of Uttarakhand with a request to upload it on the website of the High Court of Uttarakhand, immediately.
- 8. Notice Board of the High Court of Uttarakhand, Nainital.
- 9. Guard File / Assistant concerned.

By order,

Joint Registrar- II